

ITEM NO.56

COURT NO.1

SECTION IX

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C)No(s). 25320-25321/2012

(Arising out of impugned final judgment and order dated 15-10-2008 in PIL No. 141/2007 11-11-2009 in CA No. 115/2009 11-11-2009 in PIL No. 141/2007 passed by the High Court of Judicature at Bombay)

HAZRAT MOHD. AFZALS KHAN'S MEMORIAL SOCIETY

Petitioner(s)

VERSUS

MILIND RAMAKANT EKBOTE &amp; ORS.

Respondent(s)

([ONLY I.A. NO. 170850/2022 IN SLP(C) No. 9654/2017 IS LISTED UNDER THIS ITEM.] )

WITH

SLP(C) No. 9654/2017 (IX)

(Only FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 170850/2022

IA No. 170850/2022 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 11-11-2022 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Nizam Pasha, Adv.  
Mr. Aditya Samaddar, Adv.  
Mr. Lzafeer Ahmad B.F., AOR

For Respondent(s) Mr. Raj Kamal, Adv.  
Mr. Aseem Atwal, Adv.  
Ms. Astha Sharma, AOR  
Ms. Mantika Haryani, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya A. Pande, AOR  
Mr. Abhikalp Pratap Singh, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Dhruv Sharma, Adv.

**Mr. Bharat Bagla, Adv.**  
**Ms. Kirti Dadheech, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

**IA NO 170850/2022 IN SLP (C) NO 9654/2017**

- 1 Mr Neeraj Kishan Kaul, senior counsel appearing with Mr Siddarth Dharmadhikari, counsel for the State of Maharashtra, states that the demolition action has been carried out and is complete. He stated that the Collector and the Deputy Conservator, Satara would file a report before this Court explaining :
  - (i) The nature of the unauthorised encroachment which was made on forest land;
  - (ii) The due process which was followed; and
  - (iii) The nature of the demolition/removal action which has been carried out.
- 2 The report of the Collector and the Deputy Conservator, Satara shall be placed on an affidavit before this Court within a period of two weeks.
- 2 List the IA on 28 November 2022.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**